

HIGH COURT OF ORISSA, CUTTACK

No.XXXIV-03/2016-19(PF-I) 13391 / dated. 2.11.2019



NOTICE FOR AWARD OF TENDER

It is notified to all the concerned that the Tender for Comprehensive Annual Maintenance Contract (CAMC) of Computers, Servers and associated Peripherals installed in District & Subordinate Courts across the State, pertaining to e-Tender Notice No. XXXIV-03/2016-19 (PF-I)-10728, Dated. 10.09.2019 is hereby awarded to M/s Manor Computer & Communication Pvt. Ltd.

The authorized representative of the firm is requested to report to High Court of Orissa after receiving the Work order and to execute the Agreement with the Court for Comprehensive Annual Maintenance Contract (CAMC) of Computers, Servers and associated Peripherals installed in District & Subordinate Courts across the State at the earliest.

By order

A handwritten signature in blue ink, appearing to be 'S. S. S.', followed by the date '2/11/2019' written below it.
Registrar (Judicial)